

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-128/2007/12463/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Paban Chandra Kalita,  
District and Sessions Judge,  
Dhubri.

Dated Guwahati the <sup>nd</sup> 22 December, 2023.

Sub: **Civil vacation with Casual Leave.**

Ref:- Your letter No. DJ.XII-2/2023/6245/E dtd. 15.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 22.12.2023** and permission to avail the **Winter vacation from 23.12.2023 to 31.12.2023, alongwith station leave permission, with the official vehicle, at own cost, from the morning of 22.12.2023 till the morning of 02.01.2024**, as prayed for.

The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sdf*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-128/2007/12464-12465/A dated , 22-12-23**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

*Sdf*  
**JT. REGISTRAR (VIGILANCE)**  
*Sdf*